

factor is taken into account in arriving at a settlement.

In the unorganised sector where wages are fixed under the Minimum Wages Act, the Labour Ministers' Conference held in July 1980 decided that the wages should be revised once at least in two years or on the rise of 50 points in the consumer price index. The State Governments have been requested to take action accordingly. They have also been requested to consider the feasibility of attaching a variable dearness allowance formula to the minimum wages so that the wages may be adjusted to the variations in the consumer price index from time to time, as necessary.

Proposal to set up State Electronics Corporation

479. SHRI K. PRADHANI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have a proposal to suggest to various State Governments to form State Electronics Corporations;

(b) if so, when such proposal is going to be implemented;

(c) whether any such State Electronics Corporation has been already constituted by any State Government before getting any guidelines from the Centre; and

(d) if so, the names of the States where such State Electronics Corporations have been formed?

DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) to (d). Yes, Sir. Department of Electronics, since 1972, has been encouraging various State Governments to form State Electronics Development Corporations. State Electronics Corporations have already been set up by the follow-

ing State Governments, in close consultation with the Department of Electronics:

- (i) Kerala
- (ii) West Bengal
- (iii) Tamil Nadu
- (iv) Karnataka
- (v) Andhra Pradesh
- (vi) Orissa
- (vii) Bihar
- (viii) Gujarat
- (ix) Maharashtra
- (x) Punjab
- (xi) Uttar Pradesh.

Production for demand and supply of Steel

480. SHRI GHULAM MOHAMMAD KHAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any study has been made of demand projections for steel in the future;

(b) if so, the projection for demand and supply;

(c) whether it is also proposed to import steel items; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) and (b). Yes Sir. The Working Group of Iron & Steel set up by the Planning Commission for the Five Year period 1980—85 in its report submitted to the Planning Commission in October, 1980 projected the demand and availability of steel in the two terminal years of

the Sixth and Seventh Five Year Plan as under:

(Fig in M.T.)

Year	Demand Estimats	Avail-ability of Steel
1984-85	12.70	11.295
1989-90	18.40	16.796

(c) and (d). While overall deficits have been projected in the terminal years of both the plans, there would be surpluses in some categories, sizes and qualities and deficits in some others.

Imports would have to be made to make up for such shortages and in view of the many variables involved, it would not be possible to work out all the details for the future at this stage.

बस्तर, मध्य प्रदेश में उद्योगों की स्थापना

481. श्री लक्ष्मण कर्मा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश के बस्तर जिले में वन तथा खनिज संपदा प्रचुर मात्रा में उपलब्ध हैं ;

(ख) यदि हां, तो क्या केन्द्रीय सरकार ने उक्त क्षेत्र में वनों पर आधारित तथा

खनिज पर आधारित उद्योग स्थापित करने के लिए कोई सर्वेक्षण किया है; और

(ग) यदि हां, तो कम्पनियों के नाम क्या हैं जिन्होंने बस्तर जिले में उद्योग स्थापित करने के लिए प्रत्यक्ष या राज्य सरकार के माध्यम से आवेदन पत्र भेजे हैं ?

उद्योग तथा इस्पात और खान मंत्री (श्री नारायण दत्त तिवारी) : (क) जी, हां ।

(ख) वर्ष 1971 में इण्डस्ट्रियल डेवलपमेंट बैंक आफ इंडिया द्वारा बस्तर जिले सहित मध्य प्रदेश राज्य का एक औद्योगिक संभाव्यता सर्वेक्षण किया गया था । अध्ययन दल द्वारा खनिज साधन, स्रोतों पर आधारित परियोजनाओं जैसे आयरन और पैलेटाइजेशन प्लाण्ट, स्पन्ज आयरन प्लाण्ट तथा वन साधन स्रोतों पर आधारित परियोजनाओं जैसे लुगदी सह कागज कम्प्लेक्स, अखवारी कागज, हार्ड बोर्ड, प्लाईवुड, पारटिकल बोर्ड तथा साल सीड आयल एक्स्ट्रैक्शन (साल के बीज से तेल निकालना) आदि का पता लगाया गया था ।

(ग) 1979-81 की अवधि में बस्तर जिले में उद्योगों की स्थापना करने के लिए 5 आशयपत्र/औद्योगिक लाइसेंस दिए गये हैं । इनका ब्यौरा संलग्न विवरण में दे दिया गया है ।

विवरण

क्रम सं०	उपक्रम का नाम तथा स्थापना स्थल	बनाई जाने वाली वस्तु तथा क्षमता
1	2	3

आशयपत्र :

वर्ष—1979

1 मैं० एम० पी० स्टेट इंडस्ट्रीज कार० लि० भोपाल (जिला बस्तर, मध्य प्रदेश)

रेयन ग्रेड लुगदी 30,000 मी० टन